

THE HIGH COURT OF MANIPUR AT IMPHAL

NOTIFICATION
Imphal, the 20th July, 2015

HCM/A-01/2015/Estt(SJ) The Final Select List of the Candidates who appeared in the LDA/LDC Recruitment Examination, 2015 for Subordinate Courts of Manipur are given below category-wise :-

GENERAL/UNRESERVED - SELECT LIST (IN ORDER OF MERIT)

Ranking	Roll No.	Name	Category
1	01888	SHAMURAILATPAM ROSHAN SHARMA	OBC
2	00523	ASEM PRIYOJIT SINGH	OBC
3	01689	RAJKUMAR ANANDO SINGH	OBC
4	00301	THANGJAM SUNIL SINGH	OBC
5	00450	TH DHANACHANDRA SINGH	OBC
6	00279	SANASAM SURJIT SINGH	OBC
7	01653	NAMEIRAKPAM JOGENDRA MEITEI	GEN
8	00944	KH. ALBA AMBRIKA	SC
9	00653	THOUCHOM ROSHAN SINGH	GEN
10	01622	NONGTHOMBAM ROBINDRO SINGH	GEN
11	01039	DEEPA MAISNAM	GEN
12	00387	GAGARIN KSHETRI	GEN
13	01936	HUIDROM SURENDRO SINGH	OBC
14	01997	SOIHEMLAN	ST
15	00106	NEHSEI SITLHOU	ST
16	01304	KSH. BHEDHAJEET SINGH	GEN

Contd....2/-

ST - SELECT LIST (IN ORDER OF MERIT)

Ranking	Roll No.	Name	Category
1	01530	K. THANGNEILAL	ST
2	00542	TERESA TANGPUA	ST
3	01784	LHUNMINTHANG KHONGSAI	ST
4	01473	WUNGRAMMUNG CHAMROY	ST
5	00591	K. THANGNEIRENG KOM	ST
6	00350	HENGOULIEN KHONGSAI	ST
7	01126	PAOMINLAL NEISHEL	ST
8	01188	THANGBOI LOTZEM	ST
9	01124	LEIVON THANGBOI KOM	ST

SC - SELECT LIST (IN ORDER OF MERIT)

Ranking	Roll No.	Name	Category
1	00082	PHURITSHABAM KISHORECHAND SINGH	SC

OBC MEITEI - SELECT LIST (IN ORDER OF MERIT)

Ranking	Roll No.	Name	Category
1	00619	RAJKUMAR RUTAM SINGH	OBC
2	00803	LONGJAM SANJEET SINGH	OBC
3	00693	WAKRAMBAM CHANDRAKANTA SINGH	OBC
4	00402	SONIDAS THANGJAM	OBC
5	01412	KHOISNAM KINISON SINGH	OBC

Contd....3/-

OBC MEITEI PANGAL - SELECT LIST (IN ORDER OF MERIT)

Ranking	Roll No.	Name	Category
1	00195	CH. ABDUL HAKIM	OBC

The selected candidates are hereby informed to see the website of the High Court or enquire from the Registry of High Court during office hours regarding the place from where they should collect their offer forms.

They are also further informed to join their posting by 1st August, 2015.

By order,

Sd/-
(Golmei Gaiphulshillu)
REGISTRAR

Endt.: HCM/A-01/2015-Estt(SJ)/5943-58
Copy to :

Imphal, the 20th July, 2015

1. The Secretary (Law), Government of Manipur.
2. The District & Sessions Judge (Imphal East/Bishnupur/Thoubal/Imphal West/Churachandpur/Senapati).
3. The Judge, Family Court, Manipur.
4. The Presiding Officer (ND & PS), Manipur.
5. The Presiding Officer (MACT/Revenue Tribunal), Manipur.
6. The Director of Information and Public Relations, Government of Manipur.
- For favour of wide publication.
7. The Central Project Coordinator.
- He is requested to upload this Notification in the official website of this Registry.
8. Notice Board/Guard File/Concerned File.

REGISTRAR